

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges - ORDERS - ISSUED.

ROC.NO.2134/2022-B.SPL.

NOTIFICATION NO.236 -B.SPL.

DATED: 27.05.2022

READ:

The High Court is pleased to pass the following Transfers and Postings of Senior Civil Judges:-

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The Senior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in Column Number 2, are directed to handover charge of their post **and also the post(s) for which they have been holding in full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. M.K.PADMAVATHI XIV Additional Chief Metropolitan Magistrate, Hyderabad.	Prl. Senior Civil Judge, Mahabubnagar. (Post Kept Vacant)	XIII Additional Chief Metropolitan Magistrate (Mobile Court), Hyderabad.	Secretary, District Legal Services Authority, Mahabubnagar.
2.	SMT G.BHANUMATHI IV Additional Judge, City Civil Court, Hyderabad.	Prl. Senior Civil Judge, Kothagudem, Khammam District (Post Kept Vacant)	I Additional Judge, City Civil Court, Hyderabad.	Prl. Senior Civil Judge, Khammam.
I Additional Judge, City Civil Court, Hyderabad, is directed to take charge of the post of IV Additional Judge, City Civil Court, Hyderabad and also the post(s) for which the officer is holding full additional charge until further orders.				

3.	SMT. P.SRIVANI XVII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Suryapet, Nalgonda District Vice Sri Ch.Jitendhar Transferred	III Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Nalgonda.
III Additional Judge, City Civil Court, Hyderabad is directed to take the post(s) of XVII Additional Judge, City Civil Court, Hyderabad and will be in full additional charge of the said posts until further orders.				
4.	SMT. NASEEM SULTANA VII Additional Chief Metropolitan Magistrate, Hyderabad.	Additional Senior Civil Judge-cum-Assistant Sessions Judge (Fast Track Court), Armoor, Nizamabad District (Post Kept Vacant)	III Additional Chief Metropolitan Magistrate, Hyderabad.	Principal Senior Civil Judge, Nizamabad.
5.	SMT. GANTA KAVITHA DEVI XVIII Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Gadwal, Mahabubnagar District (Post Kept Vacant)	III Additional Judge, City Civil Court, Hyderabad.	Senior Civil Judge, Wanaparthi, Mahabubnagar District.
III Additional Judge, City Civil Court, Hyderabad is directed to take the post of XVIII Additional Judge, City Civil Court, Hyderabad and will be full additional charge of the said post until further orders.				
6.	SRI K.PRASAD Prl. Senior Civil Judge, Karimnagar.	Senior Civil Judge, Jagtial, Karimnagar District (Post Kept Vacant)	Secretary, District Legal Services Authority, Karimnagar.	Smt. M.Aruna
7.	SMT. M.ARUNA Additional Senior Civil Judge, Karimnagar.	Prl. Senior Civil Judge, Karimnagar. Vice Sri K.Prasad Transferred	--	Secretary, District Legal Services Authority, Karimnagar.
Smt. M.Aruna, after assumption of charge of her new post shall be full additional charge of Additional Senior Civil Judge, Karimnagar until further orders.				
8.	SRI CH.JITENDHAR Senior Civil Judge, Suryapet, Nalgonda District.	Senior Civil Judge, Medak (Post Kept Vacant)	Senior Civil Judge, Nalgonda.	Senior Civil Judge, Siddipet, Medak District.
9.	SRI K.VENKATESH II Additional Senior Civil Judge, Warangal.	Prl. Senior Civil Judge, Asifabad, Adilabad District (Post Kept Vacant)	Prl. Senior Civil Judge, Warangal.	Senior Civil Judge, Mancheri, Adilabad District.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further the officers who are holding full additional charge of the post(s) if any are directed to hold the court proceedings at least once in week if the said court is located away from the place they are working as per the convenience of the Bar Association and litigant public in view of the circular instructions issued by the High Court and inform the same to the High Court for information.

NOTE:	1.	All the officers shall get themselves relieved from their present posts and join in their new posts on or before 31.05.2022 without fail.
	2.	All the officers who are availing summer vacation permission upto 03.06.2022 and who are under these transfer orders shall join in their new posts on or before 31.05.2022 without fail.
	3.	All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
	4.	The Order placed in the High Court's Website www.tshc.gov.in and the downloaded copy from the web site is valid for relieving and joining duty.

K. S. Rao
27/5/22
REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to **Hon'ble Judges** (for placing before their Lordship's kind perusal).
3. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
7. The Member Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Metropolitan Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad
12. **THE PRINCIPAL DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar and Warangal.
13. The Pay and Accounts Officer, Hyderabad:
14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at Hyderabad and Warangal.
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II (buildings) Section, (c) Vigilance Cell, (d) E.Section, (e) Work Review Cell, (f) O.P. Cell, (g) D.I (Budget) Section, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section (k) Accounts Section, and (l) J.Special (M&T) Section High Court for the State of Telangana, Hyderabad.